

National Company Law Tribunal

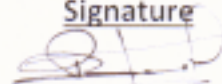
Allahabad Bench

CP No. 120/110/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE COMPANY: Mr. Shardul Vikrami Gupta Vs Gromti

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Dr. Pawan Jaiswal Nidhi Singh	PCMA Advocate	Petitioner Petitioner	 NB Singh
2.	Ashish K. Srivastava	Adv.	Respondent	AKS

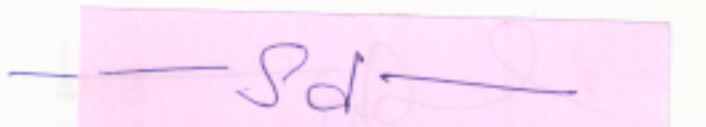
CP No.120ND/2012

Dr. Pawan Jaiswal, PCMA alongwith Smt. Nidhi Singh, Advocate for petitioner. Sh. Ashish Kumar Srivastava, Advocate for respondent.

The matter be listed on 21st September, 2017.

Dated:05.09.2017

Typed by:
Kavya Prakash


Shri H.P. Chaturvedi, Member (Judicial)